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SLP(Crl.)... 5060 OF 2001

REVISED@@
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ITEM No.18

Court No. 5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal(Crl.).../2001
(From the judgement and order dated 06/11/2000 in CRLR 414/99
of The HIGH COURT OF DELHI AT N. DELHI)

M/S. SANGAM (INDIA) LTD.

Petitioner (s)

VERSUS

BHAI MANJIT SINGH & ANR.

Respondent (s)

(With Crl.M.P. No 5060/2001 for c/delay in filing SLP and for c/delay
in refiling SLP) (With Office Report)

Date : 10/08/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.T. THOMAS
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

For Petitioner (s) Mr. Manish Singhvi,Adv.
Mr. Ashok K. Mahajan,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J.

.SP2

Delay condoned.
Issue notice.

.SP1

(N.K. Goel)
Court Master

(H.K. Bhatia)
Court Master